

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.6 (24)74-IX- Dated Shimla, the 30th December, 2016

NOTIFICATION

The Hon'ble High Court of Himachal Pradesh, in exercise of the powers vested in it under Sections 11 and 12 of the Himachal Pradesh Courts Act, 1976, has been pleased to appoint and confer the powers of Civil Judge, upon the following Judicial Officers to be exercised by them in original Civil Suits, the value of which does not exceed ₹ 10 lacs within the local limits of the District mentioned against their names w.e.f. the assumption of charge :

Sl. No.	Name of the Judicial Officer	Designation and place of posting	District
1.	Sh. Tarun Walia	Civil Judge-cum- Judicial Magistrate (III), Amb	Una
2.	Ms. Rosy Dahiya	Civil Judge-cum-Judicial Magistrate(IV), Mandi	Mandi
3.	Sh. Rishabh Kapoor	Civil Judge-cum-Judicial Magistrate(II), Kangra	Kangra
4.	Ms. Deepika Thakran	Civil Judge-cum-Judicial Magistrate(III), Ghumarwin	Bilaspur
5.	Ms. Vibhuti Bahuguna	Civil Judge-cum- Judicial Magistrate(III), Una	Una
6.	Sh. Parth Jain	Civil Judge-cum-Judicial Magistrate(IV), Hamirpur	Hamirpur
7.	Sh. Vishal	Civil Judge-cum- Judicial Magistrate(II), Sarkaghat	Mandi

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.6(24)74-IX- 34357-78 Dated: 30.12.2016.

31

Copy forwarded to:-

1. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
2. The Principal Secretary(Home) to the Govt. of H.P. Shimla.
3. The L.R.-cum-Secretary Law to the Govt. of Himachal Pradesh Shimla – 171 001.
4. The Director, H.P. Judicial Academy, Shimla.
5. All the District/ Additional District and Sessions Judges in H.P.
6. All the Presidents, District Consumer Redressal Forum.
7. The Presiding Officers, Labour Court-cum- Industrial Tribunal, Shimla and Dharamshala, H.P.
8. The Member Secretary/ Administrative Officer, H.P. State Legal Services Authority, Shimla.
9. The Joint Director/Deputy Director, H.P. Judicial Academy, Curzon House, Boileaganj, Shimla-171004.
10. The Special Secretary (Law)/ Additional Secretary (Law) to the Government of H.P., Shimla.
11. All the Senior Civil Judges and Civil Judges in Himachal Pradesh.
12. All the above named Officers (By Name) for information and necessary action.
13. Director of Prosecution, Govt. of H.P., Shimla.

